

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 149 of 2010

Dated: 25th January, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Brihanmumbai Electricity Supply & Transport Undertaking ... Appellant(s)

Versus

M.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor,
Mr. T.S. Sidhu,
Ms. Pallavi Mohan with
Mr. K. Rajendra A. Shetty (Rep.)

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
Mr. Sugam Seth for R.1
Mr. Sitesh Mukherjee
Mr. Sakya Singha Chaudhuri
Mr. Anand Srivastava for R-2
Mr. Siddhartha Chowdhary for R-3
Mr. P.S. Sharda for R.6
Mr. Hasan Murtaza for R.9

ORDER

We have heard the learned counsel for the respondents.

Post the matter for further hearing on **03.02.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/ak